1	2	3	4
Mizora	m		
1.	Training Organiser, Krishi Vigyan Kendra, Sate Deptt. of Agriculture, Hnahthial, Lunglei, (Mizoram)	Director of Agriculture Govt. of Mizoram, Aizawal, (Mizoram)	1995
Tamil	Nadu		
1.	Training Organiser, Krishi Vigyan Kendra, Kundrakudi, PMT District (TN)	Vice-Chancellor, TN Univ. of Vety. & Animal Science, Madras - 600 051 (TN)	1996
2.	Training Organiser, Krishi Vigyan Kendra, Allikulam, Mundradaipu, P.O. Kariaptti, Kamarajar - 626102 (TN)	Chairman, Meyer's Trust, Madurai (TN)	1995
3.	Training Organiser, Krishi Vigyan Kendra, RVS Campus, Usilampatti, Tanjavur, (TN)	President, Bhaktva Memorial Trust, 596, A-1 & A-2, TNHB Colony, Periyar Nagar, Korathur, Madras - 600 080 (TN)	1995
4.	Training Organiser, Krishi Vigyan Kendra, Vegaikulam, Chidambarnar (TN)	Chairman, SCAD Cherandevi, Tirunelvelli (TN)	1995
Uttar (	Pradesh		
1.	Training Organiser, Krishi Vigyan Kendra, c/o Bharat Gramin Vikas Santha, Barabanki (UP)	Secretary, Bharat Gramin Vikas Santha, Barabanki (UP)	1996

#### Statement - IV

### List of Krishi Vigyan Kendras Etablished During 1995 to 1997

SI. No.	State	No. of K.V.Ks
1.	Andhra Pradesh	2
2.	Bihar	5
3.	Delhi	1
4.	Himachal Pradesh	2
5.	Madhya Pradesh	1
6.	Maharashtra	3
7.	Mizoram	1
8.	Tamilnadu	4
9.	Uttar Pradesh	1
	Total	20

### [English]

### **ISI activities in Nepal**

106. SHRI SUSHIL KUMAR SHINDE : Will the PRIME MINISTER be pleased to state :

(a) whether the Government's attention has been drawn to Pakistan ISI activities in Nepal to spread terrorism in the Terai regions and increased smuggling activity in respect of hashish, gold and silver across Indo-Nepal borders;

(b) if so, whether Indian Government have taken up the matter with Nepal Government; and

(c) if so, the details and outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE): (a) Yes Sir. Government have seen reports of Pakistan ISI misusing Nepalese territory for activities inimical to Indian interests. Government have also received reports of the smuggling of the gold into India across the Indo-Nepal border. (b) and (c) Yes Sir. Government have taken up the matter with the concerned a thorities of His Majesty's Government of Nepal. The Government of Nepal have been extending their cooperation in curbing such undesirable activities.

### **Atomic Power Generation**

107. SHRI MULLAPALLY RAMACHANDRAN : Will the PRIME MINISTER be pleased to state:

(a) the latest policy of the Government for atomic power generation in the country;

(b) whether any foreign owned/alded project for atomic power generation is underway in the country; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE): (a) The Government's policy for Atomic Power Generation in the country is to continue setting up of Nuclear Power Plants of the Pressurised Heavy Water Reactor (PHWR) type based on indigenous technology and develop technology for the second and third stage of India's Three Stage Nuclear Power Programme. Besides, the Government of India are open to specific offers for participation by Private firms, Indian or Foreign, in the Nuclear Power Sector. Such offers, when received have to be considered on the basis of technical suitability, economic attractiveness and conditions attached thereto. The Atomic Energy Act, 1962 would need amendment to provide for this.

(b) and (c) A proposal to set up a Nuclear Power Station with 2x1000 MWe VVER Type Light Water Reactors to be located at Kudankulam in Tamil Nadu with technical cooperation and financial assistance from the Russian Federation is currently under negotiation. The terms of the contract for the preparation of a Detailed Project Report by the Russians are also under negotiation.

## **Dispute on Water Sharing**

# 108. SHRI NARESH PUGLIA : SHRI BACHI SINGH RAWAT 'BACHDA':

Will the PRIME MINISTER be pleased to state :

(a) whether the Government have prepared any National Policy to resolve all water sharing disputes in the country out of court;

(b) if so, the details thereof; and

(c) the reaction of the State Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) No, Sir.

(b) and (c) Do not arise.

#### **Tibetian Issue**

109. SHRI MADHAVRAO SCINDIA : Will the PRIME MINISTER be pleased to state :

(a) whether a US Team led by the US Secretary of State visited New Delhi;

(b) if so, whether the team met the Tibetan leaders stationed in India; and

(c) the subjects discussed with the team and what was the precise outcome of its visit?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE): (a) to (c) Yes, Sir. A US delegation led by Secretary of State visited New Delhi in November, 1997. Secretary of State Albright's visit was part of the integrated and wide-ranging dialogue in which India and the US have been engaged. Discussions were held with the delegation on a wide range of issues of multilateral, bilateral and regional importance. The Secretary of State signed an Investment Agreement and an agreement to set up Indo-US S&T Forum during the visit. No meetings with Tibetan leaders stationed in India were part of this schedule.

[Translation]

### Indian Electronics Industry

110. SHRI BACHI SINGH RAWAT 'BACHDA' : Will the PRIME MINISTER be pleased to state :

(a) whether the Indian Electronics Industry is in the grip of depression due to unchecked entry of foreign companies in the Indian Electronics Industry and several such Indian Electronics Companies are on the verge of closure as a result thereof;

(b) if so, whether any specific measures/steps have been taken to protect the Indian Electronics Industry; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE (SHRI KADAMBUR M.R. JANARTHANAN) : (a) No, Sir.

(b) and (c) Do not arise.

[English]

### Integrated Foodgrain Development Programme

111. SHRI KANTILAL BHURIA : WIII the PRIME MINISTER be pleased to state :

(a) whether the Union Government have provided any fund during the last two years under Integrated Foodgrain Development Programme (Rice);